सोयाबीन खरेदी मागणीसाठी २२ ऑक्टोबरला आंदोलन

■ मुंबई

अतिवृष्टीमुळे महाराष्ट्रातील शेतकऱ्यांचे अतोनात नुकसान झाले आहे. शेतकऱ्यांची पिके, गोठे, विहिरी, जमिनी नष्ट झाल्या आहेत. मात्र शेतकऱ्यांना पुरेशी मदत सरकारच्या वतीने झाली नाही. सोयाबीनला केंद्र सरकारने ५३२८ रुपये हमी भाव जाहीर केला. मात्र अद्याप एकही सोयाबीन खरेदी केंद्र सुरू करण्यात आलेले नाही. निवडणुकीत कर्जमाफीची घोषणा केली. मात्र आपत्तीच्या पार्श्वभूमीवर सुद्धा कर्जमाफी केली नाही. शेतकऱ्यांच्या या प्रश्नांवर २२ ऑक्टोबरला राज्यव्यापी आंदोलन केले जाणार आहे. सोयाबीन खरेदी केंद्र प्रत्येक बाजार समितीत सुरू करा, शेतकऱ्यांची संपूर्ण कर्जमाफी करा, अतिवृष्टी नुकसान भरपाई मदतीत भरीव वाढ करून किमान ५० हजार रुपये एकरी मदत द्या.

प्रदूषण नियंत्रण मंडळाकडून फटाक्यांच्या तीव्रतेची मोजणी

■ मुंबई

पर्यावरण विषयक जनजागृतीचा उपक्रम म्हणून महाराष्ट्र प्रदूषण नियंत्रण मंडळाने दरवर्षीप्रमाणे यावर्षीदेखील दिवाळीत बाजारात उपलब्ध असलेल्या एकूण विविध २५ कंपन्यांच्या फटाक्यांच्या आवाजाची तीव्रता मोजली.

आवाज फाऊंडेशन या सामाजिक संस्थेच्या सहकार्याने ही तीव्रता तपासली असता यावर्षी एकही फटाक्याने विहीत मर्यादा ओलांडल्याचे आढळले नाही. फटाक्यांच्या आवाजाची जास्तीत जास्त तीव्रता ही १२५ डेसिबल विहीत असताना २५ ब्रॅण्डपैकी जास्तीत जास्त आवाजाची तीव्रता ९७.१ डेसिबल इतकी आढळली. काही कंपन्यांच्या फटाकांच्या वेष्टनावर ध्वनीची तीव्रता नोंदवली नसल्याचे आढळले. या सर्व निरीक्षणाची नोंद डायरेक्ट ऑफ एक्सप्लोझिव्ह यांना पत्राद्वारे कळवण्यात येणार आहे. यावर्षी दिवाळी उत्सवात राज्यातील एकूण १५८ ठिकाणी ध्वनीची पातळी मोजली जाणार आहे. या उपक्रमाचे आयोजन म. प्र. नि. मंडळाचे मा. अध्यक्ष सिध्देश कदम व मा. सदस्य सचिव एम. देवेंदर सिंग यांच्या मार्गदर्शनाखाली प्रादेशिक कार्यालय, मुंबई यांनी केले होते.

जाहीर सूचना

याद्वारे सूचना देण्यात येते की, **श्री. दशरथ नंदकुमार शिंदे, मे. धन लक्ष्मी डेव्हलपर्सचे प्रोप्रायटर** यांनी त्यांचा डहाणुकर वाडी, ऑफ एम. जी. रोड, रॉयल पार्कशेजारी, कांदिवली पश्चिम, मुंबई ४०००६७ येथील मुंबई उपनगरच्या नोंदणीकरण जिल्हा आणि उप-जिल्ह्यामधील गावः कांदिवली, तालुकाः बोरीवलीमधील सी.टी.एस. क्र. ६२१, ६२२ (भाग) आणि ६२३ धारण केलेल्या जमिनीच्या सर्व खंड आणि तुकड्यांवर उभ्या "अनंत तारा" या सदर इमारतीच्या पार्किंग टॉवरमधील एक आरक्षित कार पार्किंग जागेसह "बी" विंगमधील १२ व्या मजल्यावरील सदनिका क्र. १२०५, मोजमाप ६६७ चौ.फूट रेरा कार्पेट क्षेत्रफळ (समतूल्य ६८.१८ चौ.मीटर्स) (यापश्चात **"सदर सदनिका"** असे उल्लेखित) ही निवासी सदनिका माझे एक अशील **श्री. भरत चंद्रकांत जानी आणि सौ. ज्यूली भरत जानी**, सध्या राहणारः सी/३०३, ब्ल्यू ओॲसिस II, ब्ल्यू एम्पायर कॉम्प्लेक्स, एकता नगर, न्यू लिंक रोड, महावीर नगर, कांदिवली (पश्चिम), मुंबई - ४०००६७ यांना सर्व बोज्यांपासून मुक्त आणि वाजवी शंकांच्या पलीकडील, स्पष्ट आणि विक्रीयोग्य शीर्षकासह विक्री, हस्तांतरित आणि अभिहस्तांकित करण्याचे मान्य केले आहे. सदर इमारत अनंत तारा मध्ये एस. आर, योजनेमध्ये तळघर + भागः तळमजला/भागशः स्टिल्ट + १ला ते २२ वे वरील मजले आहेत.

सदर सदनिका किंवा तिच्या कोणत्याही भागामध्ये, वर किंवा त्या संदर्भात विक्री, विकास, देवाणघेवाण, अभिहस्तांकन, भेट, न्यास, वारसा, देखभाल, गहाणवट, भाडेपट्टी, प्रलंबित कायदेशीर कारवाई, न्यायालयीन ताबा, वहिवाट, जप्ती या मार्गे किंवा अन्यथा कोणताही हक्क, शीर्षक, दावा किंवा कोणत्याही स्वरुपाचा किंवा कशाही स्वरुपाचा हितसंबंध असणाऱ्या किंवा असल्याचा दावा करणाऱ्या सर्व व्यक्तींनी त्याबाबत येथील दिनांकापासून १४ दिवसांच्या आत सर्व तपशील आणि कागदोपत्री पुराव्यासह निम्नस्वाक्षरीकार यांना दुकान क्र. ५/ए, तळमजला, दर्यानानी सीएचएसएल, प्रेम नगर इमारत क्र. २, बाजुरा सेल्स बाईक शोरुम, प्रेम नगर, बोरीवली (पश्चिम), मुंबई - ४०००९२ येथे लेखी स्वरुपात किंवा ईमेल आयडीः advjatinjani10@gmail.com वर इलेक्ट्रॉनिक मेलद्वारे कळवावे, जे जर न नोंदविल्यास आणि/किंवा सदर कालावधीमध्ये न कळविल्यास सोडून दिले आणि/किंवा त्याग केले असे समजण्यात येईल. कृपया नोंद घ्यावी की, जाहीर सूचनेद्वारे दिलेली उत्तर/रे किंवा केलेला दावा/वे विचारात घेण्यात येणार नाहीत.

मालमत्तेची अनुसूची

डहाणुकर वाडी, ऑफ एम. जी. रोड, रॉयल पार्कशेजारी, कांदिवली पश्चिम, मुंबई ४०००६७ येथील मुंबई उपनगरच्या नोंदणीकरण जिल्हा आणि उप-जिल्ह्यामधील गावः कांदिवली, तालुकाः बोरीवलीमधील सी.टी.एस. क्र. ६२१, ६२२ (भाग) आणि ६२३ धारण केलेल्या जमिनीच्या सर्व खंड आणि तुकड्यांवर उभ्या "अनंत तारा" या सदर इमारतीच्या पार्किंग टॉवरमधील एक आरक्षित कार पार्किंग जागेसह "बी" विंगमधील १२ व्या मजल्यावरील सदनिका क्र. १२०५, मोजमाप ६६७ चौ.फूट रेरा कार्पेट क्षेत्रफळ (समतूल्य ६८.१८ चौ.मीटर्स).

दिनांकः १८ ऑक्टोबर, २०२५ सही/-

ठिकाणः मुंबई **ॲडव्होकेट जतिन जानी**

बदलापूर पालिका कर्मचाऱ्यांना १८ हजार रुपये सानुग्रह अनुदान

■ बदलापूर

कुळगाव-बदलापूर नगर परिषदेतील कर्मचाऱ्यांची दिवाळी गोड झाली आहे. कुळगाव बदलापूर नगर परिषदेतील कर्मचाऱ्यांना १८ हजार रुपये सानुग्रह अनुदान मंजूर आले आहे.

कुळगाव- बदलापूर नगर परिषदेतील भारतीय कामगार कर्मचारी महासंघ या कामगार संघटनेच्या वतीने कर्मचाऱ्यांना सानुग्रह अनुदान मंजूर केल्याबद्दल कामगार संघटनेचे सेक्रेटरी लक्ष्मण कुडव यांच्या मार्गदर्शनाखाली युनिट अध्यक्ष विनोद वाल्मिकी, उपाध्यक्ष दत्तात्रय पाचंगे, सल्लागार विजय पंचमुख, हेमंत साळवी, संजय भगत आदींनी मुख्याधिकारी मारुती गायकवाड यांची भेट घेऊन त्यांचे आभार मानले. लेखा अधिकारी विकास चव्हाण, आस्थापना विभागाचे अधिकारी संदीप कांबळे व सामान्य प्रशासन विभागाचे सिद्धार्थ पवार यांचेही आभार मानण्यात आले.

सांगली विमानतळाच्या जमीन अधिग्रहणाला शेतकऱ्यांचा विरोध

■ सांगली

सांगली जिल्ह्यातील मिरज तालुक्यातल्या कवलापूर येथे विमानतळासाठीच्या अतिरिक्त जमिनीच्या अधिग्रहणाला शेतकऱ्यांनी तीव्र विरोध केला आहे. कवलापूर येथील महाराष्ट्र औद्योगिक विकास महामंडळाच्या जागेत विमानतळ उभारले जात आहे. त्यासाठी अतिरिक्त १५० एकर जमिनीचे अधिग्रहण करण्याच्या हालचाली सुरू झाल्या आहेत. या संदर्भात केवलापूरच्या विविध संस्थांच्या पदाधिकाऱ्यांची व ग्रामस्थांची नुकतीच बैठक झाली.

या बैठकीत या जमीन अधिग्रहणाला दिवाळीनंतर तीव्र विरोध करण्याचा निर्णय घेण्यात आला. शासनाने एमआयडीसीच्या १६५ एकर जागेतच विमानतळ उभारावे, अशी सूचना यावेळी करण्यात आली. ज्या जमिनीचे अधिग्रहण केले जाणार आहे त्यामध्ये द्राक्ष, ऊस, भाजीपाला होतो. त्याचबरोबर या भागात अनेक घरांची बांधकामे सुरू आहेत.

फॉर्म ए
जाहीर उद्घोषणा

(भारतीय नादारी आणि दिवाळखोरीपणा मंडळ (कॉर्पोरेट व्यक्तींकरिता दिवाळखोरी ठराव प्रक्रिया) विनियमन, २०१६ च्या विनियमन ६ अन्वये)

विंध्यवासिनी मरीन सर्व्हिसेस प्रायव्हेट लिमिटेडच्या धनकोंचे लक्ष वेधण्याकरिता

१.	कॉर्पोरेट कर्जदाराचे नाव	विंध्यवासिनी मरीन सर्व्हिसेस प्रायव्हेट लिमिटेड
२.	कॉर्पोरेट कर्जदाराच्या स्थापनेचा दिनांक	०९.१२.२००८
३.	प्राधिकरण ज्या अंतर्गत कॉर्पोरेट कर्जदाराची स्थापना/नोंदणीकरण झाले	कंपनी निबंधक, मुंबई
४.	कॉर्पोरेट कर्जदाराचा कॉर्पोरेट ओळख क्रमांक/ मर्यादित दायित्व ओळख क्र.	U63010MH2008PTC184453
५.	कॉर्पोरेट कर्जदाराच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (जर असल्यास) पत्ता	बी-१५, श्री नंदधाम, प्लॉट क्र. ५९, सेक्टर-११, सीबीडी बेलापूर, नवी मुंबई ४००६१४, महाराष्ट्र.
६.	कॉर्पोरेट कर्जदाराच्या संदर्भात दिवाळखोरी सुरू होण्याचा दिनांक	१४.१०.२०२५
७.	दिवाळखोरी ठराव प्रक्रिया परिसमाप्तीचा अंदाजित दिनांक	१५.०४.२०२६
८.	अंतरिम ठराव व्यावसायिक म्हणून काम पाहणाऱ्या दिवाळखोरी व्यावसायिकाचे नाव आणि नोंदणीकरण क्रमांक	उमेश बाळाराम सोनकर आयबीबीआय नोंद. क्र.: IBBI/IPA-001/IP-P02619/2021-2022/14043
९.	मंडळाकडे नोंदणीकृत असल्यानुसार, अंतरिम ठराव व्यावसायिकाचा पत्ता आणि ईमेल	पत्ताः सदनिका क्र. १०, ओम शांती सीएचएस, प्लॉट क्र. ८/१०/१२, सेक्टर ११, रस्ता क्र. ४, न्यू पनवेल, नवी मुंबई, महाराष्ट्र-४१०२०६. ईमेल आयडीः rosonkar1603@gmail.com
१०.	अंतरिम ठराव व्यावसायिकासह पत्रव्यवहाराकरिता वापरावयाचा पत्ता आणि ईमेल	पत्रव्यवहाराचा पत्ताः कार्यालय क्र. २५, ३रा मजला, १४६-बी, चिखल हाऊस, प्रिन्सेस स्ट्रीट, काळबादेवी, मुंबई, महाराष्ट्र ४०० ००२. प्रक्रिया ईमेल आयडीः cirp.vindhyavasini10@gmail.com
११.	दावे सादर करण्याचा अंतिम दिनांक	३०.१०.२०२५
१२.	अंतरिम ठराव व्यावसायिकाद्वारे निश्चित केल्यानुसार, कलम २१ च्या उप-कलम (६अ) च्या खंड (ब) अन्वये धनकोंचे वर्ग, जर असल्यास.	लागू नाही
१३.	वर्गामध्ये धनकोचा प्राधिकृत प्रतिनिधी म्हणून काम करण्याकरिता ठरविण्यात आलेल्या दिवाळखोरी व्यावसायिकांची नावे (प्रत्येक वर्गामध्ये तीन नावे)	लागू नाही
१४.	(अ) संबंधित अर्ज आणि (ब) अधिकृत प्रतिनिधींचा तपशील उपलब्ध असेल:	वेब लिंकः www.ibbi.gov.in प्रक्रिया ईमेल आयडीः cirp.vindhyavasini10@gmail.com भौतिक पत्ताः लागू नाही

याद्वारे सूचना देण्यात येते की, राष्ट्रीय कंपनी कायदा न्यायाधिकरण यांनी दि. १४.१०.२०२५ रोजी **विंध्यवासिनी मरीन सर्व्हिसेस प्रायव्हेट लिमिटेड**ची कॉर्पोरेट दिवाळखोरी ठराव प्रक्रिया सुरू करण्याचे आदेश दिले आहेत.

विंध्यवासिनी मरीन सर्व्हिसेस प्रायव्हेट लिमिटेडच्या धनकोंना याद्वारे त्यांचे दावे पुराव्यासह दि. ३०.१०.२०२५ रोजी किंवा त्यापूर्वी अंतरिम ठराव व्यावसायिक यांच्याकडे नोंद क्र. १० समोर नमूद पत्त्यावर सादर करण्यास सांगण्यात येत आहे.

आर्थिक धनको यांनी दाव्याबाबतचे त्यांचे पुराव्यासहीत दावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व धनको त्यांचे दाव्याबाबतचे पुरावे व्यक्तिशः, टपालाद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात.

नोंद क्र. १२ समोर नमूद केल्यानुसार वर्गाशी संबंधित वित्तीय कर्जदाराने, फॉर्म सीएमधील वर्गाचे अधिकृत प्रतिनिधी (वर्ग नमूद करावा) म्हणून काम पाहण्याकरिता नोंद क्र. १३ समोर नमूद तीन दिवाळखोरी व्यावसायिकांमधून अधिकृत प्रतिनिधी म्हणून त्यांची पसंती नमूद करावी.- **लागू नाही**

दाव्याबाबतचे चुकीचे किंवा दिशाभूल करणारे दावे सादर केल्यास दंड ठोठावण्यात येईल.

सही/-
उमेश बाळाराम सोनकर
विंध्यवासिनी मरीन सर्व्हिसेस प्रायव्हेट लिमिटेडच्या प्रकरणात
अंतरिम ठराव व्यावसायिक म्हणून नियुक्त
आयबीबीआय नोंद. क्र.: IBBI/IPA-001/IP-P02619/2021-2022/14043
एएफए वैधता - ३१ डिसेंबर, २०२६ पर्यंत
पत्रव्यवहाराकरिता ईमेल : cirp.vindhyavasini10@gmail.com

दिनांकः १७ ऑक्टोबर, २०२५
ठिकाणः मुंबई

फॉर्म बी
जाहीर उद्घोषणा

(भारतीय नादारी आणि दिवाळखोरी मंडळ (परिसमापन प्रक्रिया) विनियमन, २०१६ चे विनियमन १२)

युनिटेक ट्रान्सफॉर्मर्स प्रा. लि.च्या भागधारकांचे लक्ष वेधण्याकरिता

अ.क्र.	तपशील	वर्णन
१.	कॉर्पोरेट ऋणकोचे नाव	युनिटेक ट्रान्सफॉर्मर्स प्रा. लि.
२.	कॉर्पोरेट ऋणकोच्या स्थापनेचा दिनांक	१९ ऑगस्ट, १९९७
३.	प्राधिकरण ज्या अंतर्गत कॉर्पोरेट ऋणकोची स्थापना/नोंदणीकरण झाले	आरओसी मुंबई
४.	कॉर्पोरेट ऋणकोचा कॉर्पोरेट ओळख क्र./ मर्यादित दायित्व ओळख क्र.	U31100MH1997PTC110180
५.	कॉर्पोरेट ऋणकोच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (जर असल्यास) पत्ता	१/४१ भांडुप इंडस्ट्रियल इस्टेट, आयबीएस मार्ग, भांडूप (प), मुंबई - ४०००७८, महाराष्ट्र
६.	दिवाळखोरी ठराव प्रक्रिया परिसमाप्तीचा दिनांक	१६.१०.२०२५
७.	कॉर्पोरेट ऋणकोचे परिसमापन सुरु होण्याचा दिनांक	१६.१०.२०२५
८	परिसमापक म्हणून काम करणाऱ्या दिवाळखोरी व्यावसायिकाचे नाव आणि नोंदणीकरण पत्ता	नावः मनिष लालजी दावडा IBBI/IPA-001/IP-P02506/2021-2022/13797
९	मंडळाकडे नोंदणीकृत असलेला परिसमापकाचा पत्ता आणि ई-मेल	ईमेल : ip.dawdamanish@gmail.com पत्ताः २०५-ए, २रा मजला, प्लॉट क्र. ४०८, हिरेन लाईट इंडस्ट्रियल इस्टेट, भागोजी कीर मार्ग, पॅराडाईस सिनेमाजवळ, माहीम, मुंबई शहर, महाराष्ट्र ४०००१६.
१०	परिसमापकासह पत्रव्यवहाराकरिता वापरावयाचा पत्ता आणि ई-मेल	ईमेल : liquidator.unitech@gmail.com पत्ताः २०५-ए, २रा मजला, प्लॉट क्र. ४०८, हिरेन लाईट इंडस्ट्रियल इस्टेट, भागोजी कीर मार्ग, पॅराडाईस सिनेमाजवळ, माहीम, मुंबई शहर, महाराष्ट्र ४०००१६.
११	दावा सादर करण्याचा अंतिम दिनांक	१५.११.२०२५

याद्वारे सूचना देण्यात येते की, माननीय राष्ट्रीय कंपनी कायदा न्यायाधिकरण, मुंबई खंडपीठ यांनी दि. १६.१०.२०२५ रोजी युनिटेक ट्रान्सफॉर्मर्स प्रा. लि.चे परिसमापन सुरु करण्याचे आदेश दिले आहेत. युनिटेक ट्रान्सफॉर्मर्स प्रा. लि.च्या भागधारकांना याद्वारे त्यांचे दावे दि. १५.११.२०२५ रोजी किंवा त्यापूर्वी परिसमापकाकडे बाब क्र. १० समोर नमूद पत्यावर सादर करण्यास सांगण्यात येत आहे.

वित्तीय धनको यांनी दाव्याबाबतचे त्यांचे पुरावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व भागधारक त्यांचे दाव्याबाबतचे पुरावे व्यक्तिशः, टपालाद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात.

दाव्याबाबतचे चुकीचे किंवा दिशाभूल करणारे दावे सादर केल्यास दंड ठोठावण्यात येईल.

परिसमापकाचे नाव आणि स्वाक्षरी : मनिष लालजी दावडा
दिनांक आणि ठिकाण : १८.१०.२०२५, मुंबई

कुर्ला वृत्तपत्र विक्रेता संघात वृत्तपत्र विक्रेता दिन साजरा

■ मुंबई

मिसाईल मॅन डॉ. ए. पी. जे. अब्दुल कलाम यांच्या जयंतीनिमित्त कुर्ला वृत्तपत्र विक्रेता संघातर्फे 'वृत्तपत्र विक्रेता दिन' मोठ्या उत्साहात साजरा करण्यात आला. दरवर्षीप्रमाणे यंदाही हा सोहळा आनंद, ऐक्य आणि अभिमानाने भरलेला होता.

कार्यक्रमाला प्रमुख पाहुणे म्हणून देव देश प्रतिष्ठानचे अध्यक्ष वैभव आर. देवगिरीकर, विवेक विचार मंच आणि मुंबई विचार मंचचे जयवंत तांबे उपस्थित होते. विशेष उपस्थिती म्हणून बृहन्मुंबई वृत्तपत्र विक्रेता संघाचे कार्याध्यक्ष मधुसूदन सदडेकर, उपाध्यक्ष रवी संसारे, घाटकोपर वृत्तपत्र विक्रेता सेनेचे अध्यक्ष प्रकाश वाणी हे उपस्थित होते.

या सोहळ्याला कुर्ल्यातील सर्व वृत्तपत्र विक्रेते आणि विविध वृत्तपत्र कंपन्यांचे पदाधिकारी मोठ्या संख्येने उपस्थित राहिले. प्रमुख पाहुण्यांनी आपल्या छोटेखानी भाषणातून वृत्तपत्र विक्रेत्यांच्या अथक परिश्रमांचे मनापासून कौतुक केले आणि सर्वांना वृत्तपत्र विक्रेता दिनाच्या हार्दिक शुभेच्छा दिल्या.

कार्यक्रमाच्या शेवटी केक कापून सर्वांनी एकमेकांना शुभेच्छा दिल्या आणि आनंद साजरा केला. समारोपात कुर्ला वृत्तपत्र विक्रेता संघाचे सेक्रेटरी अजय उतेकर यांनी सर्व उपस्थितांचे मनःपूर्वक आभार मानले. या कार्यक्रमाच्या यशस्वी आयोजनात सुनील म्हापणकर आणि महेश शिरोडे यांचे विशेष सहकार्य लाभले.

ठाणे महापालिका कर्मचाऱ्यांना २४,५०० रुपये सानुग्रह अनुदान

■ ठाणे

उपमुख्यमंत्री आणि पालकमंत्री एकनाथ शिंदे यांनी यंदा ठाणे महापालिकेच्या कर्मचाऱ्यांना दिवाळी सणासाठी २४,५०० रुपये इतके सानुग्रह अनुदान जाहीर केले आहे. हे सानुग्रह अनुदान देण्याचे निर्देश शिंदे यांनी महापालिका आयुक्त सौरभ राव यांना दिले आहेत. या निर्णयामुळे महापालिकेच्या ९२२१ कर्मचाऱ्यांची दिवाळी आनंदात जाणार आहे.

उपमुख्यमंत्री एकनाथ शिंदेंचे आयुक्तांना निर्देश

गेल्यावर्षीच्या तुलनेत यंदा ५०० रुपये अधिक बोनस म्हणून मिळणार आहेत. गेल्यावर्षी २४,००० रुपये सानुग्रह अनुदान म्हणून दिले होते.

यंदा ते वाढवून २४,५०० रुपये इतके करण्यात आले आहे. या निर्णयामुळे पालिका कर्मचाऱ्यांमध्ये आनंदाचे वातावरण असून त्यांनी उपमुख्यमंत्री एकनाथ शिंदे यांचे आभार मानले आहेत. पालिकेच्या ६०५९ कर्मचारी, शिक्षण विभागाचे ७७४ कर्मचारी, परिवहन विभागाचे १४०० कायम कर्मचारी, महापालिकेचे थेट कंत्राटी कर्मचारी आणि इतर ९८८ कर्मचारी यांना हे सानुग्रह अनुदान मिळणार आहे. या निर्णयामुळे ठाणे महापालिकेवर सानुग्रह अनुदानापोटी सुमारे २३ कोटी इतका अतिरिक्त आर्थिक बोजा पडणार आहे.

कोल्हापुरात सहा महिलांचा सामूहिक आत्महत्येचा प्रयत्न

■ कोल्हापूर

कोल्हापूरमधील सुधारगृहात असलेल्या सहा महिला आरोपींनी जामीन मिळत नसल्याच्या नैराश्येतून सामूहिक आत्महत्येचा प्रयत्न केला. त्यांनी आपल्या हाताच्या नसा कापून घेतल्या असून, त्यांना तातडीने छत्रपती प्रमिलाराजे रुग्णालयात हलवण्यात आले आहे.

कोल्हापूर पोलिसांनी दोन महिन्यांपूर्वी या सहाजणींना विविध गुन्ह्यांखाली ताब्यात घेतले होते. त्यांची रवानगी सुधारगृहात करण्यात आली होती. त्यानंतर दोन महिन्यांपासून त्या जामीन मिळवण्यासाठी प्रयत्न करत होत्या. अखेर आज त्यांनी एकत्र येत सामूहिक आत्महत्येचा प्रयत्न केला. त्यांच्यावर सध्या उपचार सुरू आहेत.

दि म्युनिसिपल को-ऑपरेटिव्ह बँक लिमिटेड, मुंबई
म्युनिसिपल बँक भवन, २४५, पी.डि मेलो रोड, फोर्ट, मुंबई - ४०० ००१.

निविदा सूचना

दि म्युनिसिपल को-ऑपरेटिव्ह बँक लिमिटेड, मुंबई सन २०२६ करीता प्लॅनर डायरी छपाई करण्याकरीता निविदा मागविण्यात येत आहेत. सदर निविदा, महाव्यवस्थापक, दि म्युनिसिपल को-ऑपरेटिव्ह बँक लिमिटेड, मुंबई यांना संबोधित करुन सिलबंद लिफाफ्यामध्ये "Tender for Printing of Planner Diary 2026" या नावाने दिनांक ३०.१०.२०२५ रोजी सायंकाळी ५.०० वाजेपर्यंत पाठविणे आवश्यक आहे. अधिक माहितीसाठी व निविदा दस्तऐवज (Documents) डाऊनलोड करण्यासाठी बँकेच्या www.municipalbankmumbai.com या संकेतस्थळावर भेट द्यावी.

ठिकाण : मुंबई सही/-
दिनांक : १८.१०.२०२५ महाव्यवस्थापक

दिवाळीनिमित्त मुंबईच्या डबेवाल्यांची ५ दिवस सुट्टी

■ मुंबई

दिवाळी सणानिमित्त मुंबईतील डबेवाल्यांनी २० ते २५ ऑक्टोबरदरम्यान पाच दिवसांची सुट्टी घेतली आहे. या कालावधीत घरगुती जेवणाचे डबे कार्यालयांमध्ये पोहोचवण्याची सेवा बंद राहणार आहे. २७ ऑक्टोबरपासून ही सेवा पुन्हा पूर्ववत सुरू होणार असल्याची माहिती मुंबई डबेवाला असोसिएशनने दिली. डबेवाल्यांनी दरवर्षीप्रमाणे दिवाळीनिमित्त काही दिवसांची सुट्टी घेतली आहे. या पाच दिवसांपैकी दोन दिवस सार्वजनिक सुट्ट्यांचे आहेत. मुंबईतील बहुतांश डबेवाले पुणे जिल्ह्यातील मावळ भागातील आहेत. यातील अनेकांनी दिवाळी साजरी करण्यासाठी गावी जाण्याचा निर्णय घेतला आहे. त्यामुळे या काळात अनेक कार्यालयांतील कर्मचाऱ्यांना घरगुती जेवणाच्या डब्यांची व्यवस्था स्वतः करावी लागणार आहे.

दि म्युनिसिपल को-ऑपरेटिव्ह बँक लिमिटेड, मुंबई
म्युनिसिपल बँक भवन, २४५, पी.डि मेलो रोड, फोर्ट, मुंबई - ४०० ००१.

निविदा सूचना

दि म्युनिसिपल को-ऑपरेटिव्ह बँक लिमिटेड, मुंबई सन २०२६ करीता **दिनदर्शिका** छपाई करण्याकरीता निविदा मागविण्यात येत आहेत. सदर निविदा, महाव्यवस्थापक, दि म्युनिसिपल को-ऑपरेटिव्ह बँक लिमिटेड, मुंबई यांना संबोधित करुन सिलबंद लिफाफ्यामध्ये "Tender for Printing of wall Calendar 2026" या नावाने दिनांक ३०.१०.२०२५ रोजी सायंकाळी ५.०० वाजेपर्यंत पाठविणे आवश्यक आहे. अधिक माहितीसाठी व निविदा दस्तऐवज (Documents) डाऊनलोड करण्यासाठी बँकेच्या www.municipalbankmumbai.com या संकेतस्थळावर भेट द्यावी.

ठिकाण : मुंबई सही/-
दिनांक : १८.१०.२०२५ महाव्यवस्थापक

CSB Bank — PUBLIC NOTICE ON AUCTION OF PLEDGED GOLD ORNAMENTS

Trusted Heritage Smart Future

The borrower/s in specific and interested bidders, in general, are hereby informed that on account of non-repayment of the Banks due by the borrowers as under despite the payment notice and recall/auction notice issued by the Bank, the gold ornaments pledged with the bank security by the respective borrowers for the loan availed by them will be sold in public auction on "as is where is" and "non-recourse" basis through e-auction portal https://gold.samil.in on 27th October 2025 at 10.30 AM The auction may be adjourned to any other later date at the discretion of the bank upon publication of the same in the Bank's notice board. The borrowers are hereby further inform that the gold ornaments will be disposed of by private sale if the public auction is not successful and if there is a further balance to be recovered thereafter, legal action will be initiated against the borrower/s for recovery of the balance amounts due to the bank. In case of diseased borrower, all conditions will be applicable to legal heirs

S. No.	Account Name	Client ID	No. of Acc.	Bal. Outstanding as on 16/10/2025	Weight (grams)
	VARKUTE				
1	Ashok Bhau Pisal	4954033	001	1,23,545.61	24.70
2	Dipak Mohan Kharat	5055984	001	1,11,380.40	21.27
3	Maruti Tayappa Waghmode	4631719	001	1,45,979.00	26.40
4	Pooja Vikas Gore	8138287	001	34,466.00	6.50
5	Ramesh Ramchandra Kachare	5055936	001	88,585.06	17.00
6	Sachin Maruti Raut	4798286	001	2,40,592.00	38.05
7	Saipan Habib Mulani	4886514	001	8,75,558.00	137.97
8	Somnath Rajaram Baral	4942323	001	32,284.00	6.20
9	Tushar Ramchandra Bhong	4786340	001	46,100.00	8.90
	MARKET YARD				
10	Neha Ganesh Mane	4545290	001	51,612.25	9.70
11	Prashant Dipak Polekar	4470745	001	1,34,504.50	31.40
12	Ravi Manohar Borule	5055928	001	1,44,372.01	27.50
13	Rupali Bapurao Shelke	8272256	002	10,86,032.00	171.50
14	Sopan Pandurang Khirid	8308575	001	2,12,977.00	38.00
	RAHATHA				
15	Bhart Appasaheb Chaudhari	4141910	001	33,348.03	14.00
16	Kishor Babasaheb Sadapal	4164339	002	1,49,660.16	34.30
17	Navnath Eknath Ambedkar	7668814	001	4,27,531.00	77.00
18	Ramkrushna Nanasaheb Sambare	7699322	002	86,408.91	19.90
19	Sachin Prakash Borge	4624184	001	33,796.00	7.80
20	Sandip Ishwardas Waghmare	7246868	001	6,27,574.00	121.80
21	Sharad Laxman Dandavate	5049359	001	27,446.00	6.20
22	Suraj Pandurang Nirmal	4216429	001	28,550.50	6.00
23	Vasim Yunus Khatik	8127300	001	31,716.35	7.00
24	Yash Kishor Waghmare	7263364	001	8,16,941.00	158.00
	SADESATRANALI				
25	Amit Balu	7231445	001	29,132.59	5.45
26	Chintaguntla Malyadri	7965893	001	6,66,387.75	103.82
27	Harshal Vishwanath Harpale	7517620	001	2,95,997.00	57.29
28	Javvaji Venkatnagasrawani Podilinarasimhababu	7849369	001	3,30,680.00	51.58
29	Sanjay Ankush Mane	5057164	001	48,460.47	10.50
30	Varsha Prakash Ingale	8260441	001	3,11,454.00	49.23
	NARANDE				
31	Dipali Prashant Indulakar	4915024	001	1,50,973.53	28.00
32	Naganath Baburao Gidde	7820377	001	19,241.47	6.00
33	Nasimabi Llai Mulllani	4382684	001	38,324.52	8.90
34	Pratik Hanmant Jadhav	8281139	001	1,43,996.01	30.19
35	Sanjay Shripati Yedake	8278025	001	50,138.41	9.50
36	Ujwala Rajendra Mali	4809608	001	28,180.52	5.35
37	Vrushabh Raghunath Ghorapade	8265106	001	34,272.00	6.60
	DUGAON				
38	Sunil Tanaji Kasbe	4783053	001	27,100.00	4.80
	SAKORE				
39	Kiran Shivaji Mahale	4373406	001	1,09,576.00	21.50
40	Santosh Ramchandra	4941093	002	4,93,712.81	82.00
41	Vaishnavi Sachin Aute	7347297	001	30,116.00	5.20
	RUI				
42	Amol Mahadeo Shinde	7342715	003	1,31,771.00	22.90
43	Keshav Bahadur Kangude	5057599	001	1,23,059.57	24.00
44	Kiran Sugriv Narute	4568730	001	63,435.00	11.10
45	Nitin Sadhu Dhaigude	8279859	001	2,74,090.00	50.00
46	Rahul Dattatray Gaikwad	5054280	002	56,649.07	10.40
47	Ravindra Tatyaram Lokhande	4947249	001	37,249.00	6.30
48	Shivaji Mohan Khade	7309286	001	1,70,993.00	29.70
49	Suhas Pandurang Dhaigude	7479350	002	2,87,389.09	53.40
	SANGLI				
50	Amita Chintamani Gavanepatil	4449777	001	9,01,810.05	184.40
51	Deepa Vidyasagar Magdum	7496091	001	6,94,001.81	135.50
52	Hanmant Mayappa Kumbhar	4372849	001	2,17,958.72	42.70
53	Krishna Gurappa Chougule	5056110	001	2,36,749.50	37.50
54	Sachin Rama Nandgave	5053308	001	3,47,352.00	55.00
	BADLAPUR				
55	Balasaheb Tukaram Kumbhar	8190028	003	4,93,666.00	82.98
56	Dileep Kumar Mayashankar	4818243	001	3,98,961.00	66.18
57	Harshad Siddharth Chavan	7702011	001	85,465.00	16.52
58	Mangal Credit And Fincorp Limited	4711495	002	4,34,054.00	233.83
59	Manohar Ramdas Ahire	8174901	002	1,39,233.00	34.64
60	Mayuri Vaibhav Muthe	10020612	001	15,58,795.10	271.55
61	Megha Subhash Bansode	7597857	001	57,804.21	14.30
62	Ramesh Mogal Pandav	4491655	002	4,56,606.00	72.55
63	Shubham Sanjay Donde	4478119	001	52,910.00	10.23
	PIMPRI				
64	Prasad Sudhakar Bhamburdekar	7448723	021	14,45,531.59	296.60
65	Rupesh Bhaskar Mane	10024550	001	1,70,192.90	25.78
66	Sonali Nitin Chavan	7613487	001	43,118.68	6.50
	SOLAPUR				
67	Alpana Dipak Mali	5057022	002	10,51,808.00	167.10
68	Archana Siddheshwar Katkar	4813902	001	1,64,883.20	39.70
69	Babu Ambalgi	5058191	002	6,97,195.50	112.48
70	Jyotiba Baburao Kadam	4646675	001	2,91,815.00	54.90
71	Mahesh Chilveri	7737367	001	3,96,045.00	62.20
72	Sagar Anil Jadhav	4302095	001	4,16,276.00	87.00
	PANDHARPUR				
73	Amol Balkrushna Kaulge	7946969	001	2,98,532.00	56.00
74	Ashok Madhukar Holkar	4681632	002	2,49,373.43	48.79
75	Nilesh Mohan Kavade	4549881	002	3,98,342.10	68.80
	AHMEDNAGAR				
76	Ashvini Wanesh Kachave	8278055	001	33,599.37	6.30
77	Kishor Kerba Pathade	8217779	001	65,328.26	12.44
78	Mahesh Mahadev Dahinde	4326260	001	55,359.00	10.20
79	Mukund Ramchandra Patange	8179446	001	77,944.92	12.62
80	Sahil Chand Shaikh	8220897	001	40,033.62	7.50
81	Shubham Ashok Tanpure	4573100	001	3,01,210.00	47.59
	AKLUJ				
82	Anand Siddheshwar Jadhav	4545073	002	1,63,126.87	32.40
83	Anita Tukaram Jankar	8140605	002	2,65,036.32	50.80
84	Nagesh Surykant Ghadage	5052568	001	37,383.00	8.00
85	Nilesh Pratap Katkar	4717262	001	1,27,939.00	24.80
86	Waghmode Rama Shankar	7550252	001	1,77,924.75	32.00
	DHARAVI				
87	Shaikh Rizwan Abdul Wahid	7341018	001	13,04,438.07	232.90
	KARAD				
88	Ajinkya Chandrakant Pujari	4911298	001	2,40,592.00	40.70
89	Laxman Suresh Todakar	4558780	001	41,108.34	9.40
90	Mahesh Yashwant Shevgan	8282375	001	3,15,339.00	50.45
91	Popat Bhagwat Bendre	5058258	001	62,740.99	13.00
92	Rajendra Ramchandra Bhosale	4508106	001	83,119.50	21.00
93	Sachin Avadhut Kamble	4606329	001	4,23,692.00	80.51
94	Sangram Janardhan Sawant	4639697	001	1,98,749.00	36.00
95	Shailendra Bhaskar Sutar	4353193	002	2,21,520.00	42.00
96	Shriram Tanaji More	4574242	001	1,20,080.81	21.00
97	Vinod	4732376	001	49,955.43	9.50
	ERANDWANE				
98	Nitu Amol Kenjale	8274369	001	2,87,671.00	50.00
	DHAVALGAON				
99	Akshay Shivaji Bhakare	4859746	001	30,712.00	7.00
100	Anil Sudam Ghegade	4407884	002	5,47,914.13	92.30
101	Sharad Kundlik Pawar	7479900	003	11,77,810.50	192.50
	JALNA				
102	Abhinav Dayananad Gaikwad	5056055	001	47,549.63	9.50
103	Amol Rajendra Tupe	5048537	001	1,27,057.50	24.50
104	Ankush Prasad Sarkate	4478070	003	1,64,671.13	34.40
105	Asma Mustak Shaikh	5056901	001	2,23,161.00	40.30
106	Asmita Swapnil Hiwrale	4813489	001	1,31,429.31	25.80
107	Kiran Ankit Kale	4703961	001	54,789.00	11.00
108	Manisha Sachin Changle	8275580	001	2,72,123.00	46.20
109	Manoj Kamad	5056573	001	3,18,554.00	50.00
110	Naresh Khanderao Gadhe	5055099	001	64,784.37	13.50
111	Padmavati Kishor Divekar	4954243	001	28,046.00	4.80
112	Prabhakar Khandoji Umap	8278317	001	30,331.98	6.50
113	Pradip Chhaburao Bhalerao	4689096	003	1,67,608.30	36.70
114	Sachin Panditrao Aaher	5052806	001	37,370.00	7.50
115	Sachin Subhash Gundelekar	5053907	001	28,058.88	5.80
116	Samadhan Vishnu Edake	5060312	001	1,06,533.00	21.30
117	Shashi Nayar	1802965	001	31,332.30	6.50
118	Shivaji Aasaram Kale	4832159	002	1,03,416.00	19.80
119	Shrimant Doke	4731842	001	75,559.50	18.50
120	Surekha Satish Pagare	4688079	001	1,94,997.50	43.50
121	Surekha Umesh Kamble	4760758	002	1,05,951.50	22.00
122	Suyog Nandkishor Badnapurkar	4883491	001	76,662.60	17.00
	TALEGAON				
123	Mahesh Prakash Katkar	4581599	001	89,233.00	18.00
124	Meenakshi Gurunath Alange	8144246	002	2,98,991.00	54.75
125	Nilam Sanjay Keshapur	8268642	001	1,14,057.00	22.00
126	Rajini Prabu Rajendran	7959698	001	8,70,460.00	154.00
127	Shaila Shivaji Shirsat	8112554	001	2,29,797.00	40.00
128	Suraj Tanaji Karke	8271366	001	93,190.00	18.00
	AMBEGAON				
129	Anand Dnyaneshwar Veer	8265133	002	8,65,493.00	144.83
130	Jyoti Ashish Gawande	7911672	001	61,882.23	10.00
131	Muskan Abdul Shaikh	8272239	001	4,48,728.50	71.16
132	Nitin Shankar Khedkar	7684474	002	23,17,136.00	367.43
133	Rajeshri Shekhar Unecha	8266523	001	11,95,325.00	196.23
	DONAWADE				
134	Babaso Aabaji Patil	7455338	001	5,98,372.00	94.12
135	Bharma Balvant Kamble	7762910	001	51,208.66	8.27
136	Bhimarav Ramchandra Patil	7516460	004	7,23,888.45	135.40
137	Mahesh Shivaji Patil	8279561	001	2,41,318.00	38.24
138	Minal Ananda Patil	7520209	002	2,31,854.00	70.97
139	Pramila Anil Nandiwale	8355235	001	3,24,244.00	53.62
140	Rajendra Maruti Talekar	4700244	001	1,04,808.16	17.83
141	Rupali Saradar Toraskar	7772947	003	1,42,888.00	25.48
142	Tejas Dattatray Chougale	7883829	001	77,589.77	15.12
143	Yashwant Baburao Khondre	7642002	002	2,94,231.32	59.41
	KEDGAON				
144	Ajay Suresh Choraghe Suresh Choraghe	5009675	001	88,234.19	16.94
145	Dattatray Haribhau Shelake	8241343	002	10,20,177.50	159.02
146	Dhanaji Shamkant Gaikwad	4401625	001	99,229.11	19.60
147	Dhiraj Rohidas Kapare	8118880	001	2,49,513.00	40.92
148	Gitanjali Atul Deshmukh	8272575	001	7,17,937.30	113.50
149	Mahesh Sudam Shelar	8271375	001	2,98,040.00	49.84
150	Mangal Navanath Nanavare	8284028	001	3,80,527.75	59.29
151	Manisha Anil Khaladkar	4985785	001	79,268.47	15.04
152	Rajendra Mahadeo Dorge	4968156	001	1,73,865.00	33.58
153	Sachin Sudam Shegar	4959656	001	1,70,027.08	38.58
154	Sagar Bhauso Divekar	4867934	001	43,605.63	8.16
155	Stavan Ranjit Sharma	7778554	001	31,414.74	5.87
156	Varsha Sachin Handal	4951001	001	1,22,547.84	23.32
157	Vishal Dipak Nigade	4779559	001	55,624.61	10.50
	ALEPHATA				
158	Adesh Ramchandra Gaykwad	5053870	001	4,20,727.00	66.50
159	Anjana Santosh Gaykwad	4729621	001	53,314.98	10.49
160	Archana Sadanand Kutal	8268782	001	3,89,655.00	61.72
161	Kalpesh Anil Bhor	7685522	001	2,20,198.00	35.00
162	Kunal Shantaram Padir	5058040	001	1,11,066.73	21.00
163	Pankaj Balshiram Hadawale	8123774	002	3,54,835.32	62.20
164	Rajendra Sudhakar Joshi	8270836	001	3,00,719.00	47.46
165	Ravindra Shivaji Jadhav	7685929	002	92,620.00	39.02
	PALUS				
166	Akshay Arjun Kadam	5050312	001	29,872.00	5.80
167	Nagesh Vishwanath Patil	4642111	001	86,722.50	15.30
168	Pratap Vilas Jadhav	4569979	001	69,522.59	13.23
169	Shrikant Balu Jamdade	4658248	001	32,787.04	8.70
	KAVITGAON- KANDAR				
170	Abhijit Balu Maske	7923186	001	1,60,183.18	30.50
171	Bhimrav Dattatray Jadkar	8110194	001	6,21,587.00	98.20
172	Dhanaji Pandurang Javale	5049006	001	77,306.00	14.90
173	Revannath Shivaji Sarade	7949103	001	2,67,580.66	48.50
174	Shabbir Ismail Shaikh	8122434	001	2,64,374.81	47.20
175	Vitthal Dattoba Kharche	7992377	001	1,89,741.81	36.50
	MOHADI				
176	Ajay Piraji Gawali	5053465	001	6,94,450.50	120.00
177	Bhima Arjun Nagapure	4614026	001	43,900.00	7.90
178	Chandrakant Lotan Patil	4940056	001	76,760.00	14.50
179	Dinesh Suresh Chavare	8133152	001	1,50,503.81	34.80
180	Dipak Devidas Chavan	4952203	001	28,524.00	5.00
181	Harishchandra Rambhau Otari	4948519	001	2,66,124.00	48.00
182	Najmin Shaikh Irfan	4941870	001	28,416.00	5.70
183	Valmik Kashinath Shinde	8276254	001	3,08,449.00	52.10
184	Vinod Bansilal Gawade	4811042	002	1,09,608.00	21.50
185	Yogeshwar Digambar Patil	4803778	001	1,12,698.00	20.40
	KHED				
186	Ghanshyam Ramchandra Bhosle	7540113	001	5,59,656.00	90.90
187	Ibrahim Abdul Karim Rawal	4571267	001	65,125.00	11.70
188	Leena Keshavram Pasvan	4690056	002	94,629.74	17.60
189	Mohamed Anees Umar Rawal	8110426	001	2,09,455.81	37.20
190	Nasreen Faruk Husaini	4573140	001	34,609.00	17.00
191	Pooja Pravin Chavan	4494492	002	65,502.00	12.50
192	Prasad Bhalchandra Kamble	4774638	002	1,73,252.74	35.50
193	Prashant Shankar Walanj	4511569	001	97,534.00	19.90
194	Rupali Siddhant Tambe	8139339	001	59,536.00	10.80
195	Siddhesh Sudhir Nimkar	4814811	001	1,38,914.00	26.40
196	Sultana Kaisarahmed Pawaskar	4575944	001	71,881.50	14.20
197	Yogesh Shivaji Bhosale	8273458	001	46,064.00	9.00
	PIRANGUT				
198	Ravindra Laxman Rathod	8281414	001	2,15,673.00	34.49
199	Sopan Krishna More	5057063	001	99,673.08	18.90
200	Sopan Tekade	4948306	001	39,251.00	6.60
201	Vikas Prakash Jori	5051940	002	6,36,133.00	106.50
202	Vikas Rajaram Shinde	4608810	001	76,017.16	14.40
	JALGAON				
203	Md Abubakar Abul Hassan Hassan	5048990	002	91,667.00	18.00
204	Nikhil Mohan Khadke	4942421	001	8,69,529.00	156.30
205	Sanket Pushpak Narkhede	8111074	001	5,66,954.00	102.00
206	Shaikh Rais Shaikh Hasan	4945801	001	39,287.00	6.60
207	Shrirang Suresh Patil	5051138	001	1,65,449.00	32.00
208	Sunil Arun Patil	5053490	001	2,71,458.50	45.60
209	Vishnu Unnikrishnan Ollekkat	8269525	002	5,09,393.00	82.05
	BANER				
210	Ghansham Eknath Mhaske	4602968	001	3,24,536.00	82.93
211	Prasad Vittal Shetty	8281946	001	8,42,431.00	135.02
212	Rakesh Yadav	8279233	001	5,40,767.00	87.40
213	Ranjana Avinash Kamble	4502604	001	38,185.00	8.10
	KANDIVALI				
214	Devendra Ramniwas Pandey	8321467	001	10,08,362.00	194.79
	NAGPUR 1				
215	Pradip Uttamchand Walke	4917151	001	7,49,231.00	118.29
	GHATKOPAR				
216	Dipti Atmaram Tawade	8242057	003	7,93,015.31	137.32
217	Rajesh Rambahu Mohite	4906561	001	45,507.76	11.40
	HINJEWADI - PUNE				
218	Vinayak Balasheb Shinde	7886159	001	60,996.20	11.50
	RAMNAGAR				
219	Mukesh Kumar Singh	8331178	001	4,50,738.00	88.71
	SANTACRUZ EAST				
220	Pradeep Yadake	4865636	001	2,83,999.25	53.40
	MALAD WEST ORLEM				
221	Kamu Kumar Ramchandra Singh	8140543	001	1,10,501.68	25.50
	ANANDNAGAR - PUNE				
222	Santosh Lahanu Navale	8278353	001	2,69,607.25	43.20
223	Shubham Sunil Wakade	7956627	001	62,784.00	12.35
224	Vinita Santosh Navale	8278400	001	2,62,202.75	42.00
	GOREGAON EAST				
225	Saba Parveen Wafaurrehman Ansari	10033294	001	1,54,579.39	28.59
226	Zahid Mobin Ahmed	8317055	006	10,96,589.56	187.29
	ANDHERI - SV ROAD				
227	Raj Mohammad Shaikh	10003775	001	10,94,792.82	205.25
228	Ruksana Ilhaq Ahmed Qureshi	5042901	001	1,29,155.00	23.40
	DHARASHIV				
229	Aditya Bharat Shinde	5053456	001	74,809.73	15.70
230	Amar Maruti Jirge	5048318	001	51,950.00	10.00
231	Mahesh Suresh Vaghale	8120621	001	76,730.00	15.20
232	Manjula Dattu Mohite	8272861	001	2,60,837.00	42.70
233	Sayyed Aftab Yousuf	4947066	002	66,875.00	14.25
	KHARGHAR - NAVI MUMBAI				
234	Arshad Shahul Hameed	7258942	001	1,31,973.59	42.80
	KOLHAPUR 2 - MAHALAKSHMI				
235	Dattatray Balwant Sabale	8197551	001	2,36,006.00	38.90
236	Ismail Yusuf Zanji	7974230	002	11,76,750.50	198.09
	BORIVALI EAST				
237	Tasleem Imam Shah	10022512	001	86,815.07	14.36
	KONDHWA				
238	Priyanka Tukaram Bhandare	7820482	001	39,904.93	7.50
	CHIPLUN				
239	Samidha Sachin Palande	8281181	001	2,33,165.50	36.70

For more details/account wise information borrowers/interested bidders may contact respective branches and for participating in the auction, please visit/login to the e-auction portal https://gold.samil.in

MAHARASHTRA | Date : 18.10.2025 **Sd/- Authorized Officer, CSB Bank**

pnb punjab national bank
...the name you can BANK upon!

Stressed Asset Management Branch, Mumbai
PNB Pragati Tower, 1st Floor, Plot No. C-9, G-Block, Bandra Kurla Complex, Bandra(East), Mumbai-400051, **Email:** ZS8356@PNB.CO.IN

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive/physical/ symbolic possession of which has been taken by the Authorised Officer of the Bank/ Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date as mentioned in the table herein below, for recovery of its dues due to the Bank/ Secured Creditor from the respective borrower (s) and guarantor (s). The reserve price and the earnest money deposit will be as mentioned in the table below against the respective properties.

SCHEDULE OF THE SECURED ASSETS

Sr. No.	Name of the Branch / Name of the Account / Name & addresses of the Borrower / Guarantors Account	Description of the Immovable Properties Mortgaged/ Owner's Name (Mortgagers of Property(ies))	A) Dt. Of Demand Notice u/s 13(2) of SARFESI ACT 2002 B) Outstanding Amount as on For Sr. No. 1 to 11 31.03.2025. For Sr. No. 12 & 13 31.12.2024 C) Possession Date u/s 13(4) of SARFESI ACT 2002 D) Nature of Possession Symbolic/Physical/ Constructive	A) Reserve Price (Amt in Rupees) B)EMD (Amt in Rupees) C) Bid Increase Amount (Amt in Rupees)	Date/Time of E-Auction	Details of the encumbrances known to the secured creditors
1	**Stressed Asset Management Branch, Mumbai** **(Vindyavasini Group) Ajay Metalics Pvt. Ltd.** 219 C Shreyas Indl Estate, Jai Coach Western Express Highway, Goregaon East, Mumbai.	**Property 1:** Shop No. 3, 4 & 5, Ground Floor, C Wing "Unique Enclave", Plot No 7,8,9, S.No. 31/2, Opp. Boisar-Tarapur Road, Keshav Nagar, Vill-Boisar, Tal.& Dist. Palghar-401501.		A) 47,00,000/- B) 4,70,000/- C) 50,000/-		Not Known
2	**(Vindyavasini Group) Ajay Metalics Pvt. Ltd.** 219 C Shreyas Indl Estate, Jai Coach Western Express Highway, Goregaon East, Mumbai.	**Property 2:** Shop No 6,9 to 13, Ground Floor, C Wing "Unique Enclave", Plot No 7,8,9, S.No. 31/2, Opp. Boisar-Tarapur Road, Keshav Nagar, Vill-Boisar, Tal.& Dist. Palghar-401501.		A) 1,09,00,000/- B) 10,90,000/- C) 5,00,000/-		Not Known
3	**(Vindyavasini Group) Ajay Metalics Pvt. Ltd.** 219 C Shreyas Indl Estate, Jai Coach Western Express Highway, Goregaon East, Mumbai.	**Property 3:** Shop No 24 Ground Floor, C Wing "Unique Enclave", Plot No 7,8,9, S.No. 31/2, Opp. Boisar-Tarapur Road, Keshav Nagar, Vill-Boisar, Tal.& Dist. Palghar-401501.		A) 14,00,000/- B) 1,40,000/- C) 50,000/-		Not Known
4	**(Vindyavasini Group) Ajay Metalics Pvt. Ltd.** 219 C Shreyas Indl Estate, Jai Coach Western Express Highway, Goregaon East, Mumbai.	**Property 4:** Flat No 101, First Floor, C wing, "Unique Enclave", Plot No 7,8,9, S.No. 31/2, Opp. Boisar-Tarapur Road, Keshav Nagar, Vill-Boisar, Tal.& Dist. Palghar-401501.		A) 15,50,000/- B) 1,55,000/- C) 50,000/-		Not Known
5	**(Vindyavasini Group) Ajay Metalics Pvt. Ltd.** 219 C Shreyas Indl Estate, Jai Coach Western Express Highway, Goregaon East, Mumbai.	**Property 5:** Flat No 104, First Floor, A wing, "Unique Enclave", Plot No 7,8,9, S.No. 31/2, Opp. Boisar-Tarapur Road, Keshav Nagar, Vill-Boisar, Tal.& Dist. Palghar-401501.		A) 19,50,000/- B) 1,95,000/- C) 50,000/-		Not Known
6	**(Vindyavasini Group) Ajay Metalics Pvt. Ltd.** 219 C Shreyas Indl Estate, Jai Coach Western Express Highway, Goregaon East, Mumbai.	**Property 6:** Flat No 201, Second Floor, A wing, "Unique Enclave", Plot No 7,8,9, S.No. 31/2, Opp. Boisar-Tarapur Road, Keshav Nagar, Vill-Boisar, Tal.& Dist. Palghar-401501.	**A) 28.04.2014 B) Rs. 5.45 Cr + further interest from date of NPA C) 21.07.2014 D) Symbolic Possession**	A) 15,50,000/- B) 1,55,000/- C) 50,000/-	**06.11.2025 11:00AM to 04:00PM**	Not Known
7	**(Vindyavasini Group) Ajay Metalics Pvt. Ltd.** 219 C Shreyas Indl Estate, Jai Coach Western Express Highway, Goregaon East, Mumbai.	**Property 7:** Flat No 202, Second Floor, A wing, "Unique Enclave", Plot No 7,8,9, S.No. 31/2, Opp. Boisar-Tarapur Road, Keshav Nagar, Vill-Boisar, Tal.& Dist. Palghar-401501.		A) 16,50,000/- B) 1,65,000/- C) 50,000/-		Not Known
8	**(Vindyavasini Group) Ajay Metalics Pvt. Ltd.** 219 C Shreyas Indl Estate, Jai Coach Western Express Highway, Goregaon East, Mumbai.	**Property 8:** Flat No 203, Second Floor, A wing, "Unique Enclave", Plot No 7,8,9, S.No. 31/2, Opp. Boisar-Tarapur Road, Keshav Nagar, Vill-Boisar, Tal.& Dist. Palghar-401501.		A) 14,50,000/- B) 1,45,000/- C) 50,000/-		Not Known
9	**(Vindyavasini Group) Ajay Metalics Pvt. Ltd.** 219 C Shreyas Indl Estate, Jai Coach Western Express Highway, Goregaon East, Mumbai.	**Property 9:** Flat No 204, Second Floor, A wing, "Unique Enclave", Plot No 7,8,9, S.No. 31/2, Opp. Boisar-Tarapur Road, Keshav Nagar, Vill-Boisar, Tal.& Dist. Palghar-401501.		A) 15,50,000/- B) 1,55,000/- C) 50,000/-		Not Known
10	**(Vindyavasini Group) Ajay Metalics Pvt. Ltd.** 219 C Shreyas Indl Estate, Jai Coach Western Express Highway, Goregaon East, Mumbai.	**Property 10:** Incomplete Row House, No. 02 "Unique Enclave", Plot No 7,8,9, S.No. 31/2, Opp. Boisar-Tarapur Road, Keshav Nagar, Vill-Boisar, Tal. & Dist. Palghar-401501.		A) 1,47,00,000/- B) 14,70,000/- C) 5,00,000/-		Not Known
11	**(Vindyavasini Group) Ajay Metalics Pvt. Ltd.** 219 C Shreyas Indl Estate, Jai Coach Western Express Highway, Goregaon East, Mumbai.	**Property 11:** Incomplete Row House, No. 03 "Unique Enclave", Plot No 7,8,9, S.No. 31/2, Opp. Boisar-Tarapur Road, Keshav Nagar, Vill-Boisar, Tal.& Dist. Palghar-401501.		A) 1,47,00,000/- B) 14,70,000/- C) 5,00,000/-		Not Known
12.	**Stressed Asset Management Branch, Mumbai** **M/s. Vindhyavasini Iron India Pvt. Ltd.** VG House, Solaris C Building, 11 th Floor, Opp L&T Business Park, Saki Vihar Road, Andheri (E), Mumbai - 400072. **Shri Vijay Rajinder Prasad Gupta, (Director/Guarantor)** 101/C, Oberoi Gardens CHS Opp Canara Bank, Thakur Village Kandivali E, Mumbai - 400101. **Shri Ajay Rajendraprasad Gupta (Director/Guarantor),** 101/C, Oberoi Gardens wing Tower –III, Thakur Village Kandivali E, Mumbai 400101.	Factory Land & Building and Scrap at Village Warle; Wada Survey No.42, 68/1P Area: (0.8550Ha + 1.170HA)	**A) 28.04.2014 B) Rs.30.25 Cr+ further interest from date of NPA C) 01.03.2025 D) Physical Possession**	A)7,92,57,000.00 B) 79,25,700.00 C) 10,00,000	**21.11.2025 11:00AM to 04:00PM**	Not Known
13.	**Stressed Asset Management Branch, Mumbai** **M/s. Shreem Steel Pvt. Ltd.** (Formerly Unique Steel Pvt. Ltd.) (Borrower) 219 C, Shreyas Industrial Estate, Jay Coach, Western Express Highway, Goregaon E, Mumbai - 400063 **Vijay Rajinder Prasad Gupta, (Director/Guarantor)** 101/C, Oberoi Gardens CHS Opp Canara Bank, Thakur Village Kandivali E, Mumbai - 100101.	Non Agricultural Land Bearing Plot No 100 ,old survey No. 122 Pt New Survey 176/27, situated at Village Boisar,Taluka –Palghar, District Thane together with commercial Building Unique House.	**A) 23.04.2014 B) Rs.10.45 Cr+ further interest from date of NPA C) 23.07.2014 D) Symbolic Possession**	A)1,12,25,775.00 B) 11,22,577.50 C) 5,00,000	**06.11.2025 11:00AM to 04:00PM**	Not Known

TERMS AND CONDITIONS: The sale shall be subject to the Terms & Conditions prescribed in the Security Interest (Enforcement) Rules 2002 and to the following further conditions:
1. The properties are being sold on **"AS IS WHERE IS BASIS", "AS IS WHAT IS BASIS" and "WHATEVER THERE IS BASIS".**
2. The particulars of Secured Assets specified in the Schedule hereinabove have been stated to the best of the information of the Authorised Officer, but the Authorised Officer shall not be answerable for any error, misstatement or omission in this proclamation.
3. The Sale will be done by the undersigned through e-auction platform provided at the Website **https://Baanknet.com** on date and time mentioned in the above table.
4. The Authorised Officer reserves the right to accept or reject any / all bids, or to postpone/cancel/adjourn/discontinue or vary the terms of the auction at any time without assigning any reason whatsoever and his decision in this regard shall be final.
5. All statutory dues / attendant charges / other dues including registration charges, stamp duty, taxes, statutory liabilities, arrears of property tax, electricity dues etc. shall have to be borne by the purchaser.
6. Account is under **For Sr. No. 1, 2,3,4,5,6,7,8,9,10,11 & 13 Symbolic Possession / For Sr. No. 12 Physical Possession**
7. For detailed term and conditions of the sale, please refer **https://Baanknet.com, www.pnbindia.in**

For Punjab National Bank
Chief Manager
S.A.Wasnik, Authorised Officer
PNB, Secured Creditor
Contact No: 9766524873

Date: 16.10.2025
Place : Mumbai

STATUTORY SALE NOTICE UNDER RULE 8(6) OF THE SARFAESI ACT, 2002

purple

PURPLE FINANCE LIMITED

CIN: L67120MH1993PLC075037

Regd. Office: 11, 1st Floor, Indu Chamber 349/353, Samuel Street, Vadgadi, Masjid Bunder (West), Mumbai- 400003, Maharashtra, India.
Corporate Office: 705/706, 7th Floor, Hallmark Business Plaza, Opposite Gurunanak Hospital, Bandra East, Mumbai- 400051, Maharashtra, India.
Tel: 022- 69165100 ; **Email:** compliance@purplefinance.in ; **Website:** www.purplefinance.in

UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2025

Pursuant to Regulation 33 and 47 of Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015 and based on the recommendation of Audit Committee, the Board of Directors of Purple Finance Limited ("The Company") at their Meeting held on October 17, 2025 have considered and approved the Unaudited Financial Results for the quarter and half year ended September 30, 2025.

The aforementioned Financial Results along with Limited Review Report by the Statutory Auditors thereon are available on the website of the Company: www.purplefinance.in and the said Financial Results can also be accessed by scanning a Quick Response (QR) Code given below:

By order of the Board of Directors
For Purple Finance Limited
Sd/-
Amitabh Chaturvedi
Executive Chairman
DIN: 00057441

Place: Mumbai
Dated: October 17, 2025

Bank of Baroda
बैंक ऑफ़ बड़ौदा Bank of Baroda
Zonal Stressed Assets Recovery Branch Pune
First floor, Atur Chambers, 2, Moledina Road
Pune-Camp, Maharashtra 411001.
Email : armpun@bankofbaroda.co.in

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-AUCTION SALE NOTICE

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso 8(6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s), Mortgagor(s) and Guarantor(s) that the below described immovable properties mortgaged/ charged to the Secured Creditor, possession of which has been taken by the Authorised Officer of Bank of Baroda, Secured Creditor, will be sold on **"As is where is", "As is what is", and "Whatever there is"** basis for recovery of dues in below mentioned account/s. The details of Borrower(s)/Mortgagor(s)/ Guarantor(s) /Secured Asset/s/Dues/ Reserve Price/e-Auction date & Time, EMD and Bid Increase Amount are mentioned below -

Sl. No.	Name of Borrower(s) Mortgagor(s) / Guarantor(s)	Detailed Description of the immovable property with known encumbrances, if any and Name of Mortgager / owner and the Type of the Possession	Reserve Price, EMD, Bid Increase Amt. in Rupees
1.	**M/s. International Coating Company, Shwetal Bhupendra Sakariya, Yash Nimish Munim, Khushi Shewatal Sakariya, Ashwin Augustine Fernandez, Nimish Anil Munim, Anand Patel, Jitendra Dabada, Hasmukh Panchal, Rajeev Yadav**	**Residential Flat Situated at Flat No. 304, 3rd Floor, B Wing, Emgee Green, CTS No. 306, 146, 298, 1/2698, 2/298, 3/298, 299, 300, 302, 304on M.T.V. Road opposite, SM Road, Near ICC Bank, Wadala East, Tal. Mumbai Main Dist. Mumbai-400037. (Physical Possession)**	**RP: 83,00,000/- EMD: 8,30,000/- BI: 1,00,000/-**

• Total Dues in Rupees as mentioned in 13(2) notice : Rs. 2,72,34,297/- + interest thereon

• Date and time of e-Auction : 06/11/2025 from 2:00 pm to 6:00 pm
• Date and Time of Inspection : 01/11/2025 from 10:00 am to 4:00 pm

Scan here for detailed Terms & Conditions

Note: The Authorised Officer will not be responsible for any charge, lien, encumbrance, Property tax dues, Electricity dues etc. or any other dues to the Government, Local Authority or anybody, in respect of the properties under sale. For detailed terms and conditions of sale, please refer to the link provided in **https://www.bankofbaroda.in/e-auction.htm** and online auction portal **https://baanknet.com**. Also prospective bidders may contact **Madhusudhana Kumar M. (Asst. Gen. Manager & Authorized Officer)** on Phone : 020-29982037, **Mobile : +91 8722317555**

Date: 18.10.2025
Place: Pune

Madhusudhana Kumar M., Authorised Officer
Bank of Baroda, ZOSARB, Pune

FEDERAL BANK
YOUR PERFECT BANKING PARTNER

NOTICE OF LOSS OF SHARE CERTIFICATES (FOR CLAIM FROM IEPF AUTHORITY)

Pursuant to Rule 8 of the Investor Education and Protection Fund (Accounting, Audit, Transfer and Refund) Rules, 2016, NOTICE is hereby given that the following share certificates issued by The Federal Bank Limited, registered in the name of person specified herein are reported to have been lost :

NAME	FOLIO	CERT. NO.	DIST.NO.	NO. OF SHARES
MARY JOSHUA	5709	501094	2709151-2711400	4500
		600991	1697977243-1697979492	

Any person who has a claim in respect of the said securities should lodge such claim with evidence to the Bank, at its Registered Office, The Federal Bank Ltd, Reg.Office: PB No.103 Federal Towers, Aluva, Kerala – 683 101 or to its Share Transfer Agents, Integrated Registry Management Services Private Limited, "Kences Towers", 2nd Floor, No.1 Ramakrishna Street, North Usman Road, T Nagar, Chennai – 600 017, within 15 days of publication of this notice, else the Bank will proceed to settle the claim in favour of the registered holder(s). The Bank shall not entertain any claim thereafter. Any person dealing with the above said shares will be doing so at their own risk.

Sd/-
Place: Aluva Samir P Rajdev
Date : 18.10.2025 Company Secretary

VALIANT COMMUNICATIONS LIMITED

CIN: L74899DL1993PLC056652
Regd. Office: 71/1, Shivaji Marg, New Delhi-110015
Telephone: 011-25928415/25928416/25410053, **Fax :** 011-41055604/25434300
E-mail: investors@valiantcom.com, **Web:** www.valiantcom.com

POSTAL BALLOT NOTICE AND E-VOTING FACILITY TO THE MEMBERS

NOTICE is hereby given that pursuant to the provisions of Section 108 and 110 of the Companies Act, 2013 (Act) and Rule 20 and 22 of the Companies (Management and Administration) Rules, 2014 read with the General Circulars Nos. 14/2020 dated 8th April, 2020, 17/2020 dated 13th April, 2020, 22/2020 dated 15th June, 2020, 33/2020 dated 28th September, 2020, 39/2020 dated 31st December, 2020, 10/2021 dated 23rd June, 2021, 20/2021 dated 8th December, 2021, 3/2022 dated 5th May, 2022, 11/2022 dated 28th December, 2022, 09/2023 dated 25th September, 2023, 09/2024 dated 19th September, 2024 and the latest one being at 03/2025 dated 22nd September, 2025 issued by the Ministry of Corporate Affairs, Government of India ("MCA Circulars"), Secretarial Standard on General Meetings ("SS-2") issued by the Institute of Company Secretaries of India, Regulation 44 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("SEBI Listing Regulations") and subject to other applicable laws, rules and regulations (including any statutory modification(s) or re-enactments) thereof for the time being in force and as amended from time to time), the Company has sent the Postal Ballot Notice dated October 16, 2025 along with explanatory statement through electronic mode on October 17, 2025 to those Members whose names appear in the Register of Members/List of Beneficial Owners as received from National Securities Depository Limited / Central Depository Services (India) Limited (Company)/ Depositories as on the cut-off date i.e. Friday, October 10, 2025 for seeking approval of the Members of the Company by Postal Ballot through electronic means on the item of special business as set out in the Postal Ballot Notice.

The Company has availed the services of MUFG Intime India Private Limited (Link Intime India Private Limited) ('MUFG'), for facilitating remote e-voting to enable the Members to cast their votes electronically. The detailed procedure for remote e-voting is given in the Postal Ballot Notice. The remote e-voting period will commence on Sunday, October 19, 2025, from 09:00 a.m. (IST) and will end on Monday, November 17, 2025, at 5:00 p.m. (IST). The remote e-voting module shall thereafter be disabled. Once the vote on resolution is cast by the Member, the Member shall not be allowed to change it subsequently. Resolutions passed by the Members through this Postal Ballot (through remote e-voting) shall be deemed to have been passed as if it has been passed at a General Meeting of the Members. The resolutions, if approved by the requisite majority of Members by means of Postal Ballot, shall be deemed to have been passed on the last date of remote e-voting. i.e. on Monday, November 17, 2025.

The Members, whose names appear in the Register of Members/ List of Beneficial Owners as on Friday, October 10, 2025, being the cut-off date, are entitled to vote on the Resolution set forth in the Postal Ballot Notice through remote e-voting only. The voting rights of Members shall be in proportion to their share in the paid-up equity share capital of the Company as on the said cut-off date. Hard copy of the Postal Ballot Notice along with the Postal Ballot Form and pre-paid business reply envelope are not sent to the Members for this Postal Ballot and Members are required to communicate their assent or dissent only through the remote e-voting system. This Postal Ballot is accordingly being initiated in compliance with the MCA Circulars.

The Postal Ballot Notice is also available on the Company's website i.e. www.valiantcom.com and also on the website of stock exchange i.e. www.bseindia.com and on the website of MUFG at https://instavote.linkintime.co.in. A person who is not a member as on the cut-off date should treat this Postal Ballot Notice for information purposes only.

The Board of Directors of the Company has appointed Mr. Mahesh Kr. Gupta, Mahesh Gupta & Co., Practicing Company Secretaries (FCS No. 2870 CP. No. 1999) to act as the Scrutinizer for conducting the e-voting process in a fair and transparent manner.

The results of the Postal Ballot will be declared within two working days from the conclusion of the Postal Ballot and will be displayed along with the Scrutinizer's Report at the Registered Office of the Company after communication to the Stock Exchange viz. BSE Limited (www.bseindia.com), where equity shares of the Company are listed, in accordance with the SEBI Listing Regulations and additionally be uploaded on the Company's website www.valiantcom.com, and on the website of MUFG at https://instavote.linkintime.co.in. The Scrutinizer's decision on the validity of the Postal Ballot shall be final.

In case shareholders/members have any queries regarding e-voting, they may refer the Frequently Asked Questions ('FAQs') and InstaVote e-Voting manual available at https://instavote.linkintime.co.in, under Help section or send an email to enotices@in.mpms.mufg.com or contact on: - Tel.: 022 – 4918 6000.

By order of the Board of Directors
For **Valiant Communications Limited**
Sd/-
Manish Kumar
Company Secretary & Compliance Officer
Membership No. A16483

Place : New Delhi
Date : October 17, 2025

Special Recovery Officer
MAHARASHTRA CO-OPRATIVES SOCIETIES ACT 1960, Act 156, Rule 1961, Rule 107.

Attached: THE SHIVKRUPA SAHAKARI PATPEDHI LTD., Mumbai 1 Division Office-Office 2, First Floor, Building No.10, Kaivalyadham Co Op Hsg Society, Tagor Nagar, Vikhroli (East). Mumbai-83. Phone: 93244 15071

FORM "Z"
[See sub-rule [11 (D-1)] of rule 107]
POSSESSION NOTICE FOR IMMOVABLE PROPERTY

Whereas the undersigned being the Special **Recovery officer** of the **Mr.Pratap Ramchandra Devkar** under the Maharashtra Co-operative Societies Rules, 1961 issue a demand notice date 07/01/2025 calling upon the judgment debtor.

Mr. Vaibhav Baban Sapatal to repay the amount mentioned in the notice being **RS. 2,46,426/- in words (Rs. Two Lakh fourty Six Thousand Four Hundred Twenty Six Only)** with date of receipt of the said notice and the judgment debtor having failed to repay amount, the undersigned has issue a notice for attachment date **13/09/2025** And attached the property describe herein below.

The judgment debtor having failed to repay the amount, notice is hereby given to the judgment debtor and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under rule 107 [11 (d-1)] of the Maharashtra Co-operative Societies Rules, 1961 **on this 08 Day of, Oct. of the year 2025.**

The judgment debtor in particulars and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Recovery officer **Shivkrupa Sahakari Pathpedhi Ltd., Mumbai** for an amount **RS. 2,46,426/-in words(Rs Two Lakh fourty Six Thousand Four Hundred Twenty Six Only)** and interest thereon.

Description of the Immovable Property
B-10, Gurukrupa Society, Bapusaheb Juvekar Marg, Bhandup East-400 042.

(Mr. Pratap Ramchandra Devkar)
Special Recovery Officer
(Maharashtra Co-op Soc. Act, 1960 Rules 1961 Rules 107)

Date : 17/10/2025
Place : Bhandup

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF UNITECH TRANSFORMERS PVT. LTD

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Unitech Transformers Pvt. Ltd
2.	Date of incorporation of corporate debtor	19 Aug, 1997
3.	Authority under which corporate debtor is incorporated /registered	ROC MUMBAI
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U31100MH1997PTC110180
5.	Address of the registered office and principal office (if any) of corporate debtor	1/41 Bhandup Industrial Estatel B S Marg Bhandup (W) Mumbai - 400078 Maharashtra
6.	Date of closure of Insolvency Resolution Process	16-10-2025
7.	Liquidation commencement date of corporate debtor	16-10-2025
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Manish Lalji Dawda IBBI/IPA-001/IP-P02506/2021-2022/ 13797
9.	Address and e-mail of the liquidator, as registered with the Board	Email: ip.dawdamanish@gmail.com Address: 205-A, 2nd Floor, Plot No 408, Hiren Light Industrial Estate, Bhagoji Keer Marg, Near Paradise Cinema, Mahim, Mumbai City, Maharashtra, 400016
10.	Address and e-mail to be used for correspondence with the liquidator	Email: liquidator.unitech@gmail.com Address: 205-A, 2nd Floor, Plot No 408, Hiren Light Industrial Estate, Bhagoji Keer Marg, Near Paradise Cinema, Mahim, Mumbai City, Maharashtra, 400016
11.	Last date for submission of claims	15-11-2025

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the UNITECH TRANSFORMERS PVT. LTD on 16.10.2025.

The stakeholders of UNITECH TRANSFORMERS PVT. LTD are hereby called upon to submit their claims with proof on or before 15-11-2025, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Manish Lalji Dawda
Date and place: : 18.10.2025, Mumbai